

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No.30

Company Appl Nos. 154(CH)2023, 36(CH)2024  
and  
CP No. 86/Chd/Pb/2023

**IN THE MATTER OF:**

Mrs. Sumanjeet Singh

...Petitioner

Vs.

Orion Electronics Pvt. Ltd.

...Respondent

**Under Section:** 58 & 59, CA 2013, Rule 11 of NCLT

Since the Hon'ble Members(Technical) is on leave today, hence  
the matter is adjourned to 05.07.2024.

Sd/-  
Court Officer

Preeti  
26.04.2024